

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA-84 of 2014 in  
Appeal No. 146 of 2012**

**Dated : 27<sup>th</sup> March, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh Mini Steel Plant Association ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Chinmoy Pradip Sharma  
Mr. Sayan Ray  
Mr. Sharad Sharma**

**ORDER**

**IA-84 of 2014  
*(Appl. for Restoration)***

Issue notice to the Respondents and also to the learned counsel appearing for the Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/kt*